

Shri M. S. Gurupadaswamy : May I know whether co-operation will form part and parcel of the development programme in the next five year period?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : It is largely left to the initiative of the particular State in which coffee is grown. If co-operative effort would help to achieve the target, the Coffee Board would only welcome such an effort.

Shri N. M. Lingam : May I know if the programme for the expansion of coffee includes rehabilitation of old and uneconomic units? May I also know the allocation in the Second Plan for the expansion of coffee cultivation?

Shri T. T. Krishnamachari : As my hon. colleague mentioned, the increased production is envisaged largely by intensive cultivation—that is, by making the present uneconomic and semi-economic holdings more profitable.

FURNACES

***1550. Shri S. C. Samanta :** Will the Minister of Commerce and Industry be pleased to state :

(a) whether furnaces are being manufactured in India ;

(b) if not, the number of furnaces imported during the First Five Year Plan ; and

(c) whether any attempts have been made to manufacture furnaces in India?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : (a) and (c). Some type of furnaces such as tilting furnaces, cupolas and other "Structural" type furnaces required for heating, heat-treatment or smelting and also some simpler type of laboratory furnaces are currently manufactured in the country. The manufacture of other types of furnaces including industrial furnaces has yet to be developed in the country.

(b) Import figures for furnaces are not separately available.

Shri S. C. Samanta : Is it not a fact that the Russian steel experts who came recently to India advised the Government of India to set up a plant for the manufacture of furnaces together with the steel works that we are starting?

Shri T. T. Krishnamachari : It is a big news to me.

DISPLACED PERSONS FROM EAST BENGAL

***1551. Shri Gadilingana Gowd :** Will the Minister of Rehabilitation be pleased to state :

(a) whether the State Government of Andhra have offered land for the rehabilitation of East Bengal refugees on a corporate basis ;

(b) if so, whether the refugees have accepted to settle in the State ; and

(c) the financial assistance the Central Government have given to the State Government in this matter?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle) : (a) Yes. An officer of the West Bengal Government has been deputed to survey the possibilities of settlement on land offered by the Andhra State.

(b) If the land, after proper survey is found suitable, the displaced persons will be sent there for settlement.

(c) Does not arise at this stage.

Shri Gadilingana Gowd : What is the total number of East Bengal refugees and what are the other efforts that have been made by the Government to rehabilitate these people?

Shri J. K. Bhonsle : Actually, it is difficult to say at this stage the number of refugees that would be settled on this land. From the reports we have received we find that, although the Andhra State has offered 25,000 acres of land, we would be able to utilise only 3,400 acres of land for various reasons. With regard to the